

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of Registrar General at Jammu)**

e-mail: (non-gazettedsectionmainwing@gmail.com)

**Subject:** Appointment of Junior Scale Stenographer in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 03 of 2022/RG/NG dated 30-08-2022.

**ORDER**

No. 539 of 2023/RG/NG Dated: 25-04-2023

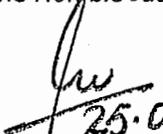
Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Junior Scale Stenographer in pay Level 6B – (35600-112800) in the High Court of Jammu & Kashmir and Ladakh.

S. No.	ID	Name, Parentage and Residence S/Shri	Category
1.	'2200000005090700000005	Rikul Sharma S/O Shri Dewarka Nath R/O Chak Chimna, Jammu	ALC
2.	'2200000005090700000031	Avish Kohli S/O Shri Manish Kohli R/O Bakshi Nagar, Jammu	EWS
3.	'2200000005090700000087	Mihul Singh S/O Shri Kusham Dev Singh R/O H. No. 200/A, Lane No. 1, New Plot, Jammu	EWS
4.	'2200000005090700000131	Wahid Jalal S/O Shri Jalal Ud Din Rather R/O Rangar Chadoora near Jamia Masjid	RBA

**Note:**

- a) The appointees belonging to Jammu division shall join in the office of Registrar Judicial, High Court Wing, Jammu and those belonging to Kashmir division shall join in the office of Registrar Judicial, High Court Wing, Srinagar within a period of 15 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his appointment shall be deemed cancelled without any further notice.
- b) The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.
- c) The placement/posting of the candidates in the chamber concerned of the Hon'ble Judge shall be made subject to the approval of the Rationalization Committee.

By order.

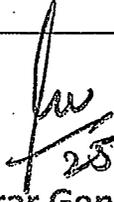
  
25.04.23  
(Shahzad Azeem)  
Registrar General

**No: 21041-60 of 2023/RG/NG Dated 25-04-2023**

**Copy to: -**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice Tashi Rabstan, for information of His Lordship.

3. Additional Registrar-cum-Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Chairman, Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff.
4. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul, Member, Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff.
5. Additional Registrar-cum-Secretary to Hon'ble Mr. Justice Javed Iqbal Wani, Member, Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff.
6. Secretary to Hon'ble Mr. Justice Mohan Lal, Member, Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff.  
...for kind information of their Lordships.
7. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
8. Registrar Judicial, High Court Wing, Jammu/Srinagar with the request to get the testimonials and character and antecedents of the selected candidates verified from the concerned quarters.
9. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
10. Registrar (Adm.)/Recruitment, High Court Main Wing, Jammu
11. Director Finance, High Court Main Wing, Jammu  
....for information
12. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
13. Accounts Officer, High Court Wing, Jammu/Srinagar  
.....for information
14. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
15. S/Shri \_\_\_\_\_  
Junior Scale Stenographer, for information and compliance.
16. Order Book

  
25.04.23  
Registrar General